

Seventeenth Loksabha

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Title: Rajya Sabha agreed without any amendment to the Arbitration and Conciliation (Amendment) Bill, 2021 as passed by Lok Sabha.

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th March, 2021 agreed without any amendment to Arbitration and Conciliation (Amendment) Bill, 2021, which was passed by the Lok Sabha at its sitting held on the 12th February, 2021.”

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